

ANNEXURE-2

Sai Rolling Mills India Limited

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of unsecured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022**

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of claim under verification	Amount of claim not admitted	Amount of any mutual dues, that may be set-off	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
0															

(Amount in ₹)

